

districts in U.P. for the years 1985, 1986 and 1987. There has been gradual decline in the number of cases since 1985 onwards. To check the menace of malaria, the Government has strengthened anti-malaria programmes not only in Uttar Pradesh but also in Delhi, particularly after this year heavy rains when cases of malaria were reported.

SHRI HARISH RAWAT: The hon. Minister has just now stated that the incidence of malaria is on the decline in Uttar Pradesh. I feel that the cases of malaria are not properly registered or the correct details are not supplied to the Central Government. This is the reason why he is saying so. The fact is that it is on the rise in all the States. This can be verified from the hon. Members. The incidence of malaria is rising in proportion to the rise in the number of mosquitoes. In view of this, will the hon. Minister arrange more allocation of funds for malaria eradication programmes for the State Governments?

MR. SPEAKER: Is not the Member aware that the malaria may disappear from the scene, but not the mosquitoes?

SHRI HARISH RAWAT: The mosquitoes menace has assumed such an alarming proportion that one day we will be lifted alive by them.

SHRI MOTILAL VORA: Mr. Speaker, Sir, the suggestions of the hon. Member are definitely relevant. Their relevance lies in the proper use of the funds made available to the State Governments for checking the incidence of malaria. The Central Government is every ready to fulfil the demands for medicines by the State Governments. I would like to inform the hon. Member that on my recent visit to Gujarat, on request of the State Government, I ordered for the supply of D.D.T. and malaria oil at an early date.

SHRI RAMSWAROOP RAM: Mr. Speaker, Sir, malaria is not confined to U.P. and Delhi only but its incidence is on the rise also in Bihar. In the flood prone areas, Kala Azar and Malaria often spread. Bihar is

mainly in the grip of Kala Azar, for whose eradication the Government made a commitment in 1952-54 that it would totally eradicate it. Of course it did happen for a few days. Due to our constant negligence, the diseases, which the Government claims to have eradicated, are rather increasing. I would like to know from the hon. Minister whether the Government proposes to chalk out any programme for the prevention of diseases like Kala-azar and malaria which have their sway almost in every state of the country?

SHRI MOTI LAL VORA: The hon. Member's concern is but natural but I would like to bring it to your notice that the cases of malaria in Bihar have shown a considerable decline in the year 1987-88 as compared to 1985. Recently, the Government of Bihar has decided to provide an amount of Rs. one crore and twenty three lakhs for the prevention of Kala-azar and accordingly, the Central Government has also decided to allocate matching amount of funds for the purpose. The injections required for the prevention of the disease have been just provided to the Government of Bihar. I would like to assure the hon. Member that the Government propose to hold talks with all the Members coming from Bihar about the arrangement of medicines required for the prevention of Kala-azar.

[English]

Direct Flight between Rajkot to Delhi

*476. **SHRIMATI PATEL RAMABEN RAMJIBHAI MAVANI:** Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether there are no direct flights from Rajkot to Delhi;

(b) whether Government have received representations in this regard from several quarters;

(c) if so, the action taken in the matter; and

(d) when the direct flight from Rajkot to Delhi is likely to be introduced?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) Yes, Sir.

(b) Yes, Sir.

(c) and (d). After introduction of additional aircraft capacity, Indian Airlines plans to connect Delhi with Rajkot via suitable inter-mediate points on a limited frequency basis.

[*Translation*]

SHRIMATI PATEL RAMABEN RAMJIBHAI MAVANI: Mr. Speaker, Sir, I want to know through you, the particulars of the individuals from whom representations and suggestions have been received for introduction of direct flight from Rajkot to Delhi and whether the concerned department has given any assurance to those who had sent their representations in this regard? If so, the time when this assurance was given to them? Secondly, by what time the Government propose to provide night landing facility at Rajkot airport?

SHRI SHIVRAJ V. PATIL: The hon. Member herself has sent those letters to me. I have also told her that the matter is under consideration and the Government would make every effort to provide this facility at the earliest.

SHRIMATI PATEL RAMABEN RAMJIBHAI MAVANI: As per the Government version, this facility is likely to be provided there by the year 1989.

MR. SPEAKER: From the answer to the question, it should have been known that this facility could be provided there only after induction of additional aircraft capacity because no additional aircraft is available at present.

SHRIMATI PATEL RAMABEN

RAMJIBHAI MAVANI: Sir, you are absolutely right, but the traffic on Delhi-Rajkot route has already substantially increased. Emergency flights have been provided on the routes where there is no much traffic. Do the Government propose to provide the facility of direct flight from Delhi to Rajkot by suspending such flights on other routes. As the traffic is constantly increasing, I urge the hon. Minister to provide this facility at the earliest.

MR. SPEAKER: One train has already been provided.

SHRIMATI PATEL RAMABEN RAMJIBHAI MAVANI: Sir, only one would not do; the traffic has already increased substantially.

SHRI SHIVRAJ V. PATIL: I agree with the hon. Lady Member and the Government would try to provide this facility as early as possible.

[*English*]

SHRI DIGVIJAY SINH: I would like to draw attention to the six questions which had been asked during the last seven years, of the same nature, to which the same reply was given. So, there were six questions during the last seven years — the same question, and the same reply. So, may I request that when the new planes come, the first priority may be given to such a problem?

SHRI SHIVRAJ V. PATIL: If the question is of an identical nature, the reply is bound to be of the same nature.

MR. SPEAKER: There is consistency.

SHRI SHIVRAJ V. PATIL: I would not say that. But certainly we will try our best.

Regularisation of Unauthorised Colonies

*477. SHRI MAHENDRA SINGH: Will the Minister of URBAN DEVELOPMENT be pleased to state: